

No. DSJ/BLP/EC/1-80/2016-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 5th May, 2018

CHARGE RELINQUISHMENT REPORT.

Consequent upon my proceeding on 5 days earned leave w.e.f. 7th May, 2018 to 11th May, 2018 with permission to prefix Sunday falling on 6th May, 2018 and suffix 2nd Saturday and Sunday falling on 12th May, 2018 & 13th May, 2018, respectively, as sanctioned in my favour by the Hon'ble High Court of H.P vide its Notification No. HHC/GAZ/14-227/96-I- 10895 , dated 02/03.05.2018, I, Bahadur Singh, hereby relinquish the charge of the post of District & Sessions Judge, Bilaspur on 5th May, 2018 in the afternoon.



(Bahadur Singh)
District & Sessions Judge,
Bilaspur, H.P.

Endst. No. DSJ/BLP/EC/1-80/2016- 9332

Dated Bilaspur, the 5th May, 2018.

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla for information please.
2. The Additional District & Sessions Judge, Ghumarwin;
3. The Civil Judge (Sr. Div)-cum-CJM, Bilaspur ;
4. The Civil Judge (Sr. Div)-cum-ACJM, Ghumarwin, District Bilaspur ;
5. The Civil Judge (Jr. Div)-cum-JMIC, Bilaspur ;
6. The Civil Judge (Jr. Div)-cum-JMIC-II/III, Ghumarwin ;
7. The Deputy Commissioner, Bilaspur ;
8. The Superintendent of Police, Bilaspur ;
9. The District Attorney-cum-Public Prosecutor, Bilaspur ;
10. The President, District Bar Association/Bar Association, Bilaspur/ Ghumarwin ;
11. The District Treasury Officer, Bilaspur ;
12. The Manager, State Bank of India, Bilaspur, H.P. ;

for information.

13. The Assistant Programmer/System Assistants of this office with the directions to upload the same on the website of District Courts, Bilaspur, forthwith.



District & Sessions Judge,
Bilaspur, H.P.